

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4304

ANSWERED ON:02.05.2012

IRREGULARITIES IN AWARD OF CONTRACTS

Abdulrahman Shri ;Baitha Shri Kameshwar ;Gavit Shri Manikrao Hodlya;Gowda Shri D.B. Chandre;Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Central Bureau of Investigation (CBI) has conducted searches at various places including Uttar Pradesh, Hyderabad, Kolkata and Delhi in connection with alleged irregularities committed in awarding contract to private firms for construction of terminal building, hangers, tarmac, etc. at Amausi Airport in Lucknow and other airports;

(b) if so, the details thereof, airport-wise;

(c) whether the works were awarded to some of the contractors in active connivance with the officials;

(d) if so, the details thereof alongwith the amount estimated in violation of norms / guidelines / rules etc. and misappropriated in this regard; and

(e) the action taken / proposed to be taken by the Government in the matter?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (d): This matter is under investigation by CBI. However, no communication from CBI has been received in this Ministry about searches conducted by them.

(e): Does not arise.